

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 164 of 2011 &
I.A. No. 250 of 2011

Dated : 9th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Limited **... Appellant(s)**

Versus

M.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Jaideep Gupta, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala
Mr. Sakya Singha Chaudhari

Counsel for Respondent (s): Mr. Buddy A. Ranganathan
Mr. Arjit Maitra
Mr. Sugam Seth
Mr. Akhil Sibal
Mr. Hasan Murtaza

Appeal No. 140 of 2011

Reliance Infrastructure Limited **... Appellant(s)**

Versus

M.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Akhil Sibal.
Mr. Hasan Murtaza

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan
Mr. Arjit Maitra
Mr. Sugam Seth
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala
Ms. Kanika Agnihotri
Mr. Vibhu Shar

Appeal No. 144 of 2011 &
IA – 228 of 2011

**Indian Hotel & Restaurant &
Association**

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Sanjay Sen
Ms. Shikha Ohri
Mr. Vinayak Joshi

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan
Mr. Arjit Maitra
Mr. Sugam Seth
Mr. Akhil Sibal
Mr. Hasan Murtaza

Appeal No. 133 of 2011 &
IA – 215 of 2011

Mumbai International Airport P. Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. P.S. Narasimha, Sr. Adv.
Ms. Kanika Agnihotri
Ms. Vibhu Sharma

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan
Mr. Arjit Maitra
Mr. Sugam Seth
Mr. Akhil Sibal
Mr. Hasan Murtaza

**Appeal No. 132 of 2011 &
IA - 214 of 2011**

Tata Power Company Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Jaideep Gupta, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala
Mr. Sakya Singha Chaudhri

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan
Mr. Arjit Maitra
Mr. Sugam Seth
Mr. Akhil Sibal
Mr. Hasan Murtaza

Appeal No. 178 of 2011

Reliance Infrastructure Limited

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Akhil Sibal
Mr. Hasan Murtaza

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan
Mr. Arjit Maitra
Mr. Sugam Seth
Mr. Sitiesh Mukherjee
Mr. Avijeet Kr. Lala
Ms. Kanika Agnihotri
Mr. Vibhu Sharma

Appeal No. 139 of 2011

Mumbai International Airport P. Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. P.S. Narasimha, Sr. Adv.
Ms. Kanika Agnhotri
Ms. Vibhu Sharma

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan
Mr. Arjit Maitra
Mr. Sugam Seth
Mr. Akhil Sibal
Mr. Hasan Murtaza
Mr. Abhishek Mitra

ORDER

We have heard the learned counsel for the parties.

Post the matter on **13.01.2012 at 2.30 p.m** for further hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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